

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-24/ND/2021

IN THE MATTER OF:

Kkalpana Industries (India) Ltd
V/s
Kelvin Aqua Engineers Pvt Ltd

....Applicant

....Respondent

SECTION

U/s Sec.9 IBC

Order delivered on 02.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Even on second call, no one has appeared in this matter. List on **16.03.2021**.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sdr

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)